

police is forcibly taking away our guests from our houses...(*Interruptions*)

12.03 hrs.

At this stage, Shri Santosh Kumar Gangwar and some other hon. Members came and stood on the Floor near the Table.

MR. SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.03 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

The Lok Sabha re-assembled at one minute Past Fourteen of the Clock

[MR. SPEAKER *in the Chair*]

PAPERS LAID ON THE TABLE

REVIEW ON THE WORKING OF AND ANNUAL REPORT OF HINDUSTAN PREFAB LIMITED FOR 1991-92 AND ANNUAL REPORT OF NATIONAL INSTITUTE OF URBAN AFFAIRS, NEW DELHI FOR 1991-92

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI SHEILA KAUL): I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956-

(i) Review by the Government on the working of the Hindustan Prefab Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Hindustan

Prefab Limited, New Delhi, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-3381/91]

(2) A copy of the Annual Report (Hindi and English versions) of the National Institute of Urban Affairs, New Delhi, for the year 1991-92 alongwith Audited Accounts.

[Placed in Library. See No. LT-3382-93]

Annual Plan for 1992-93

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table a copy of the Annual Plan for the year 1992-93 (Hindi and English versions).

[Placed in Library, See No. 3383/93]

Central Silk Board (Amendment) Rules, 1992

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri g. Venkat Swamy. I beg to lay on the Table a copy of the Central Silk Board (Amendment) Rules, 1992 (Hindi and English versions) published in Notification NO. G.S.R. 29 in Gazette of India dated the 23rd December, 1992 under sub-section (3) of section 13 of the Central Silk Board Act, 1948.

[Placed in Library, See No. Lt-3384/93]

Notifications under Bhopal Gas Leak Disaster[Processing of Claims] Act, 1985 etc.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): On behalf of Shri Eduardo Faleiro: I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R. 817 (E) (Hindi and English versions) published in Gazette of India dated 21st October, 1992 delegating all powers under the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985 (except its powers under Sections 3, 4, 6, and 9) to the Commissioner for the Welfare of the victims of the Bhopal Gas Leak Disaster issued under section 7 of the Act.

(2) A copy of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Second Amendment Scheme, 1992 (Hindi and English versions) published in Notification No. G.S.R. 910 (E) in Gazette of India dated the 4th December, 1992 under sub-section (3) of section 9 of the Bhopal Gas Leak Disaster (Processing of Claims) Act, 1985.

[Placed in Library, See No. LT-3385/93]

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1991-92.

(ii) Annual Report of the Rashtriya Chemicals and Fertilizers Limited, Bombay, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT-3386/93]

Annual Report of and Review on the working of National Institute of Design, for 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRIES) (SRIMATI KRISHNA SAHI: I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Design, Ahmedabad, for the year 1991-92 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Design, for the year 1991-92.

[Placed in Library, See No. LT-3387/93]

(2) A copy of the Annual Report (Hindi and English versions) of the Controller General of Patents, Design and Trade Marks for the year 1991-92 under section 126 of the Trade and Merchandise Marks Act, 1958.

[Placed in Library, See No. LT-3388/93]

(3) A copy of the Annual Report (Hindi and English versions) of the Con-

troller of General of Patents, Design and Trade Marks for the year 1991-92 under section 155 of the Patents Act, 1970.

[Placed in Library, See No. LT-3389/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Automotive Research Association of India, Pune, for the year 1991-92 alongwith Audited Accounts.

(ii) a statement (Hindi and English versions) regarding Review by the Government on the working of the Automotive Research Association of India, Pune, for the year 1991-92.

[Placed in Library, See No. LT-3390-93]

Review on the working of and Annual Report of Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTER OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): I beg to lay on the Table:-

- (1) A copy of each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Statement regarding Review by the Government on the working of the Andaman and Nicobar Islands Integrated Development Corporation Limited, Port Blair, for the year 1991-92.

(ii) Annual Report of the Andaman and Nicobar Islands Integrated Development Corporation, Limited, Port Blair, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Audited General thereon.

[Placed in Library, See No. LT-3391 93]

- (2) A copy of the Half-yearly-Report (Hindi and English versions) of the Coir Board, Kochi, for the period from the 1st April, 1992 to the 30th September, 1992 under section 19 of the Coir Industry Act, 1953.

[Placed in Library, See No. LT-3392/93]

Notifications under All India Services Act, 1955

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 919(E) (Hindi and English versions) published in Gazette of India dated the 11th December, 1992 reconstituting the Joint Cadre Authority for the Joint Indian Administrative Service and Indian Police Service Cadres of Arunachal Pradesh-Goa-Mizoram-Union Territories as mentioned in the Notification issued under section 3 of the All India Services Act, 1951.

[Placed in Library, See No. LT-3393/93]

- (2) A copy each of the following Notification (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:-

(i) The Indian Administrative Service (Recruitment) Amendment Rules, 1992 published in Notification No. G.S.R. 920 (E) in Gazette of India dated the 11th December, 1992.

(iii) The Indian Forest Service (Recruitment) Amendment Rules, 1992 published in Notification No. G.S.R. 922 (E) in Gazette of India dated the 11th December, 1992.

[Placed in Library, See No. LT-3394/93]

- (3) A copy of the Uttar Pradesh Subordinate Service Selection Commission (Amendment) (Third) Ordinance, 1992 (No. 28 of 1992) (Hindi and English versions) promulgated by the Governor on the 29th November, 1992 under article 213(2) (a) of the Constitution read with clause (c) ((iv)) of the Proclamation dated the 6th December, 1992 issued by the President in relation to the State of Uttar Pradesh.

[Placed in Library, See No. LT-3395/93]

Annual Report Annual Accounts and Review on the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay for 1990-91

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1990-91.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research, Bombay, for the year 1991-92 alongwith Audited Accounts.

(iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Society for Applied Microwave Electronics Engineering and Research, Bombay for the year 1990-91.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT-3396/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Computer Centre, Calcutta, for the year 1991-92 alongwith Audited Accounts.

(ii) A statement (Hindi and English versions regarding Review by the Government on the working of the Regional Computer Centre, Calcutta, for the year 1990-91.

- (4) A statement (Hindi and English versions) showing the reasons for

delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT-3397/93]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Software Technology, Bombay, for the year 1991-92 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Centre for Software Technology, Bombay, for the year 1990-91.

(6) A statement (Hindi and English versions) showing the reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT-3398/93]

White Paper on Ayodhya

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): On behalf of Shri S.B. Chavan. I beg to lay on the Table a copy of the White Paper on Ayodhya (Hindi and English versions).

[Placed in Library, See No. LT-3399/93]

14.03 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Fourteenth Report

[English]

SHRIS. MALLIKARJUNAIAH (Tumkur):

I beg to present the Fourteenth Report (English and Hindi versions) of the Committee on Private Members, Bill and Resolutions.

14.04 hrs.

COMMITTEE ON AGRICULTURE

Sixth and Seventh Report and Minutes

[English]

SRI J. CHOKKA RAO (Karimnagar): I beg to present the Sixth and Seventh Report (Hindi and English versions) of the Committee on Agriculture on "Budgetary Trends"-Ministry of Agriculture (Department of Agriculture and Cooperation) and "The Role of Bio-Technology in Agriculture in India"-Ministry of Science and Technology (Department of Bio-Technology) and Minutes of the Sitzings of the Committee relating thereto.

MR. SPEAKER: You know, yesterday we were discussing the price rise and we had said that we will discuss this price rise from 12.00 to 1.00 and then we will ask the Railway Minister to present the Budget, and after the Budget is presented, we will discuss it...

(Interruptions)

SHRI NIRMAL KANTI CHATTERJEE (Dumdum): This has never happened, Sir. We know that the trains run late...(Interruptions).

SHRI BADUDEB ACHARIA (Bankura): In the List of Business, the Railway Budget is listed at 2.00 p.m.

[Translation]

SHRI NITISH KUMAR (Barh): When